

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-242/2010/4661/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated, Guwahati the <sup>th</sup> 26 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/217/E, dtd. 24.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.05.2023, alongwith station leave permission from the morning till the evening of 26.05.2023**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/4662-4664 /A, dated , 26-05-2023**

Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**